

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

Twenty-Fifth Report

(Presented on 22-11-1978)

The Business Advisory Committee held a sitting on Wednesday, the 22nd November, 1978.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Consideration of amendments made by Rajya Sabha in the Constitution (Forty-fifth Amendment) Bill, 1978. | 5 hours
(to be taken up on 28-11-78) |
| (2) The Constitution (Forty-seventh Amendment) Bill, 1978.
(Consideration and passing) | 8 hours |
| (3) The Supreme Court Judges (Conditions of Service) Amendment Bill, 1978.
(Consideration and passing) | } 2 hours |
| (4) The High Court Judges (Conditions of Service) Amendment Bill, 1978.
(Consideration and passing) | |
| (5) The Payment of Bonus (Amendment) Bill, 1978. (To replace Ordinance)
(Consideration and passing) | 4 hours |
| (6) Further discussion on annual ravages of floods in various parts of the country. | 4 hours
(to be taken up from 2 to 6 P.M. on 23-11-78) |
| (7) Discussion on motion by Shri Y. B. Chavan regarding present international situation. | 5 hours
(to be taken up from 2 to 7 P.M.) |
| (8) Discussion on motion by Shri Samar Guha and others regarding recent communal riots in different parts of the country. | 5 hours
(to be taken up from 2 to 7 P.M.) |
| (9) Discussion on motion by Shri Rudolph Rodrigues and Shri Yadvendra Dutt regarding modernisation of defence equipment and organisation. | 4 hours |

NEW DELHI,
November 22, 1978
Agrahayana 1, 1900 (Saka)

K. S. HEGDE,
Chairman,
Business Advisory Committee.

GMGIPND—Lino(NS)—9888 LS—22—11-78—550.

Report agreed to by the house on motion
moved by Sri Ravindra Varma today

~~Noted~~

23/11

to.